

ing varieties and hybrids of various crops and cropping systems.

- (ii) Use of seed-cum-fertiliser drill for application of fertilisers particularly for crops under rainfed agriculture.
- (iii) Band placement of fertilisers for row crops to increase plant uptake and reduce fixation of the nutrients in the soils.
- (iv) Split application of the fertiliser using appropriate number of splits depending upon the duration of the crop, type of soil and the water management practice being adopted.
- (v) Balanced application of fertilisers based on soil analysis for different yield targets.
- (vi) Adoption of improved water management practice to reduce leaching losses of nitrogenous fertilisers.
- (vii) Use of neem cake coated urea for rice to reduce nitrogen losses by reduction.
- (viii) Use of organic manures including green manuring and bio-fertilisers to enhance soil productivity and organic matter build-up which will in turn increase the efficiency of fertiliser use.

(c) These improved packages of practices as being advocated by the extension agencies ensure economy and efficiency in the use of fertilisers on Rabi crops.

Deportation of Win Chadha

7304. SHRI Y.S. RAJA SEKHAR REDDY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether there is a proposal to seek the deportation of Mr. Win Chadha from UAE; and

(b) if so, the steps taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). In view of the non-bailable arrest warrant issued on 14.3.90 against Mr. Win Chadha, all necessary measures are being taken to secure his presence in connection with case no. R.C.I. (A) 90-ACU (IV) registered against him.

Agreement for Buy-Back of Phosphoric Acid From Middle East

7305. SHRI ANBARASU ERA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any long agreements have been entered into for buy-back of phosphoric acid from plants to be set up in the Middle East, and

(b) if so, the details in this regard including the names of the parties and the quantity to be purchased?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). No. Sir. While no long term buy-back agreements have been entered into, Government have approved in principle, the buy-back of phosphoric acid from joint ventures proposed to be set up in the Middle East.